

Year	Overstaying as on 31st December of the year	Deported during the year
2006	24,497	13,692
2007	25,712	12,135
2008	31,229	12,625

(Data is year specific)

Figures for 2009 and 2010 (till July) have not been compiled so far. Community-wise break-up is not centrally maintained.

Instruction to security forces to exercise restraint in J & K

1108. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the unending cycle of violence in the Kashmir Valley in recent weeks involving security forces and civilian population;

(b) if so, what are the details thereof and the number of civilian and security forces personnel killed/injured as a result thereof;

(c) whether Government has issued any instruction to the security forces to exercise restraint while dealing with the elements like Lashkar-e-Taiba and some elements from across the border; and

(d) if so, the details thereof and the reasons for soft corner for such antinational elements?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. During the period 11.6.2010 to 2.8.2010 there have been 36 civilians deaths in law and order incidents in various places of Kashmir Valley. However, there is no death casualty on the part of Security forces. In June-July, 220 civilians and 1266 Police Security Forces personnel were injured.

(c) and (d) No, Sir. Question does not arise.

Deteriorating law and order situation in Srinagar

1109. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the general law and order situation in Srinagar deteriorated sharply in recent times;

(b) if so, the details thereof;

(c) whether it is also a fact that police had resorted to firing several times to control the violent mob resulting in death of several civilians;

(d) if so, the details thereof with the causes of trouble;

(e) whether Government had taken any step to restore order and peace in the valley; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (f) Yes, Sir. There has been a series of protests since June 11, 2010. The Security Forces were targeted by the protestors by a volley of stone pelting incidents and this led to clashes and casualties of civilians and injuries to Security Forces and civilian. Casualties were followed by more protest leading to vicious cycle of events and more clashes. The mobs engaged in arson and destruction of public property. Police had to resort to curfew and restrictions in the Valley. During June and July, 872 stone pelting incidents were reported. Between 11th June to 2nd August, 36 civilian deaths were reported. 1266 injured among Security Forces.

State Government with the assistance of Central Government are undertaking several measures to effectively maintain the law and order and an appeal made by the Chief Minister and others to maintain calm and break the cycle of violence.

Crimes in Delhi

1110. SHRI RAJKUMAR DHOOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crime graph in Delhi is soaring every day even when the capital is on high alert and not a single day passes when some crimes are not reported;

(b) if so, the details of different crimes taken on record since 1.1.10 and how many culprits involved in these crimes have been brought to book; and

(c) the steps Government proposes to take to keep Delhi crime free?